

**F.No. 01(01)/Roster/CESTAT/2018**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 15.10.2018

**ORDER NO. 225 of 2018**

Hon'ble President is pleased to partially the modify roster **order no. 91 of 2018** for CESTAT Allahabad to the extent indicated below :

| COURT  |                              | WORK ASSIGNED  |
|--|------------------------------|--|
| Hon'ble, Ms. Rachna Gupta, Member (Judicial) and Hon'ble Shri Anil G. Shakkarwar, Member (Technical) | On 30.10.2018 and 31.10.2018 | All Division Bench matters including Appeal No. E/450-453/2009 on top of board |
| Hon'ble, Ms. Archana Wadhwa, Member (Judicial)   | On 30.10.2018 and 31.10.2018 | Single Member Bench matters, as notified                                       |

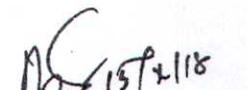
By Order



**(Bineesh Kumar K.S)**  
**Registrar**

Copy to:

SPS to Hon'ble HOD/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/Commissioner(AR)/Notice Board/ Website/Guard File/Office Copy.

  
**Dy. Registrar**